

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/115/2016
NAME OF THE PETITIONER(S) : L.S Sathish Kumar & Another
NAME OF THE RESPONDENT(S) : Sendur Weaving Mills Pvt Ltd & 24 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
	SENDUR weaving mills (P) Ltd	(Respondent) Director	S. P. Balasubrahmanyam
	VIDHYA SHANKAR	Petitioner	

ORDER

Representative Counsel for the Counsel for Petitioner present. Director, representing the Respondent present and submitted that the settlement talks are in progress and time be granted to report the same. At request, time is enlarged. Put up on **06.11.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)